

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO- 4085  
ANSWERED ON 24/03/2023

**CONSTRUCTION OF NEW PORTS**

4085. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:  
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the details of the ports functional in the country;
- (b) the status of construction of new ports announced during the last five years including the numbers and locations thereof;
- (c) the details of the funds allocated/utilized on construction of the said new ports; and
- (d) whether any of the said new ports are likely to be made operational within the next one year and if so, the details thereof?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) The details of total functional Major and Non-Major Ports, State/UT-wise are at **Annexure I**.

(b) to (d) The power for establishment of new Major Ports and administrative control of Major Ports vests with the Central Government. Establishment & administrative control of Non Major Ports are within the purview of respective State Governments through State Maritime Boards. Government of India has accorded in-principle approval for development of Major Port at Vadhavan in Maharashtra on landlord port development model due to its natural advantages and growing requirement of import export trade of country. Galathea Bay in Great Nicobar island of Andaman & Nicobar islands has also been identified for development of an International Container Transhipment Terminal due to its strategic location. Expression of Interest (Eoi) for structuring the Project was invited on 28<sup>th</sup> January 2023. Vadhavan Port is in the process of obtaining Environmental clearance.

The Non-Major ports are under the jurisdictions of respective State Government / State Maritime Boards. The development of Non- Major ports is privilege of State Government under Indian Ports Act, 1908 However, for development of infrastructure projects in States, Under Sagarmala Programme, Ministry provides financial assistance to State government port infrastructure projects, coastal berth projects, road and rail projects, fishery harbours, skill development projects, Coastal Community Development cruise terminal and Ro-Pax ferry projects etc. In the current financial year funds of Rs. 412.79 Cr. have been allocated for Sagarmala Scheme and Rs. 373 Cr. have been released to Implementing Agencies till date.

## Annexure I

State / UT	No of Non Major Ports	No of Major ports
Andhra Pradesh	15	1
Goa	5	1
Gujarat	48	1
Karnataka	13	1
Kerala	17	1
Maharashtra	48	2
Odisha	14	1
Tamil Nadu	17	3
West Bengal	1	1
Andaman and Nicobar Islands	24	-
Daman & Diu	2	-
Puducherry	3	-
Lakshadweep	10	-

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